



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/Jammu.

Notification

Srinagar, the 07th September, 2017

SRO 371 .-In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Jammu:-

S.No.	Name of the Officer S/Shri	Designation and place of posting
1.	Deputy Ram	Naib Tehsildar, Khour
2.	Bal Krishan	Naib Tehsildar ,Gigrial
3.	Hans Raj	Naib Tehsildar,Chak Malal

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government
Department of L, J&PA.

NO: LD (P) 94/1-Jammu

Dated: - 07 -09-2017

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Jammu. This is with reference to his letter No. 1651/DMJ/10/2017-18 dated:- 14- 08-2017.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J& PA (w.7.s.c)

(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer
Department of LJ&PA

7/9
07.09.2017